

CC No. 140/19

CBI Vs. Ravinder Singh & Anr.

28.09.2020

Present: Sh. Dhan Kishore, Id. Senior PP for CBI alongwith Pairvi Officer Sh. K. S. Thakur.

Sh. Md. Qamar Ali, Id. counsel for A-1 along with A-1.

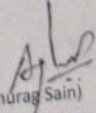
Sh. Sudarshan Rajan, Id. counsel for A-2 along with A-2.

Present matter has been taken up through video conferencing hosted by Mrs Pallavi, Reader of this Court in terms of office Order No.417/RG/DHC dated 30.08.2020 passed by the Hon'ble High Court of Delhi and subsequent office Order No.E-10927-11013/ Power Gaz/RADC/2020 dated 30.08.2020 passed by Id. District & Sessions Judge (PC Act) (CBI), RADC, New Delhi.

Matter is listed in the category of further final arguments.

Further part final arguments heard.

On request, put up this matter for further final arguments, on 12.10.2020. The time of the next video conference meeting shall be communicated later on.

  
(Anurag Saini)  
Special Judge  
(PC Act) (CBI)-11/RADC/ND/28.09.2020